GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT RAJYA SABHA UNSTARRED QUESTION NO. 1849 TO BE ANSWERED ON 16.03.2023

BENEFITS UNDER E-SHRAM PORTAL

1849. SHRI MALLIKARJUN KHARGE:

Will the Minister of Labour and Employment be pleased to state:

- (a)the total number of workers registered on the e-Shram portal, Statewise;
- (b) the total number of workers who have benefited from the accidental cover under the Pradhan Mantri Suraksha Bima Yojana through the e-Shram portal, State-wise;
- (c)whether Government is planning to link more such schemes with the e-Shram portal for the welfare of unorganised workers; and
- (d)if so, the current progress on such linkages and the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (d): As on 10th March 2023, a total of 28.64 crore unorganised workers have been registered on eShram portal. State wise registration in eShram portal is annexed.

As on 31st March 2022 a total of around 3250 representations have been lodged in the Grievance Management System claiming for accidental deaths/ disability by eShram registrants.

Ministry has taken several steps to provide benefits to eShram registrants such as:

- 1) The eShram portal is integrated with National Career Service (NCS) Portal. Till date over 13 Lakhs eShram job seekers have registered on NCS portal.
- 2) eShram is also integrated with Pradhan Mantri Shram-Yogi Maandhan (PM-SYM). PM-SYM is a voluntary and contributory pension scheme for unorganised sector workers who are aged between 18-40 years. eShram registered users can seamlessly get benefit of PMSYM Scheme.
- 3) eShram registrant, who is registered on NCS can avail Digital skills training which is free of cost.

Annexure referred to in reply to part (a) to (d) of Rajya Sabha Unstarred Question No. 1849 for 16.03.2023 regarding benefits under eShram Portal raised by Shri Mallikarjun Kharge State wise registration in eShram portal is as under—

Sl. No	State	Total Registration (as on 10 th March 2023)
1.	Andaman * Nicobar Islands	28,541
2.	Andhra Pradesh	79,44,509
3.	Arunachal Pradesh	1,40,935
4.	Assam	69,37,489
5.	Bihar	2,85,73,732
6.	Chandigarh	1,74,223
7.	Chhattisgarh	82,67,354
8.	Delhi	32,53,701
9.	Goa	58,322
10.	Gujarat	93,61,906
11.	Haryana	52,59,088
12.	Himachal Pradesh	19,24,152
13.	Jammu & Kashmir	33,82,813
14.	Jharkhand	91,61,363
15.	Karnataka	75,04,588
16.	Kerala	59,05,051
17.	Ladakh	29,301
18.	Lakshadweep	2,442
19.	Madhya Pradesh	1,69,41,863
20.	Maharashtra	1,35,07,560
21.	Manipur	4,05,373
22.	Meghalaya	2,89,751
23.	Mizoram	58,345
24.	Nagaland	2,18,759
25.	Odisha	1,33,30,505
26.	Puducherry	1,76,507
27.	Punjab	54,98,061
28.	Rajasthan	1,28,21,298
29.	Sikkim	25,016
30.	Tamil Nadu	83,91,059
31.	Telangana	41,27,415
32.	The Dadra & Nagar Haveli and Daman & Diu	72,914
33.	Tripura	8,44,823
34.	Uttar Pradesh	8,30,22,007
35.	Uttarakhand	29,73,004
36.	West Bengal	2,58,06,407
Total		28,64,20,177
